



Public Announcement for the attention of the equity shareholders of
ALLSEC TECHNOLOGIES LIMITED

Regd Office: 7H, Century Plaza, 560 – 562, Anna Salai, Teynampet, Chennai 600 018

This Public Announcement is being issued by YES BANK Limited ("Manager to the Offer"), on behalf of First Carlyle Ventures Mauritius ("Acquirer"/ "FCVM") along with Carlyle Asia Growth Partners III, L.P. ("CAGP III") and CAGP III Co-Investment, L.P. ("CAGP III Co-Invest") ["Persons Acting in Concert"], pursuant to and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto. The shareholders / beneficial owners of Allsec Technologies Limited are requested to note the following development with respect to and in connection with the Public Announcement dated August 29, 2006 ("PA"), Corrigendum to the Public Announcement dated November 16, 2006 and Post Offer Public Announcement dated January 12, 2007.

Manager to the Offer has been advised by Intime Spectrum Registry Limited ("Registrar to the Offer" / "Intime") that an Order dated December 21, 2006 was passed by the 4th Civil Judge (Senior Division) at Alipore restraining Intime from acting in furtherance of any new contract pertaining to the business of registrar to an issue and share transfer agent including registrar to the open offers which Intime has entered into after August 18, 2006.

Intime has completed the process of dispatch of purchase consideration to eligible shareholders, whose shares were accepted pursuant to the open offer, on December 21, 2006 and the Acquirer has appointed Mondkar Computers Pvt Ltd as the Registrar to the Offer for the remaining period to carry out the pending activities relating to the open offer and the contact details of Mondkar Computers Pvt Ltd are as follows:

Mondkar Computers Pvt Limited



21, Shakil Niwas, Opp: Satya Sai Baba Temple, Mahakali Caves Road
Andheri East, Mumbai 400093

Tel: 022 2825 7641 / 2836 6620; Fax: 022 2826 2920

Email: info@mondkarcomputers.com

SEBI Registration No: INR 000000 114

Contact: Ashok Gupta

The terms not defined herein will have the same meaning as defined in the PA. All other terms and conditions of the open offer remain unchanged.

The Acquirer i.e. FCVM and PACs viz, CAGP III and CAGP III Co-Invest and the directors of the Acquirer accept full responsibility for the information contained in this Announcement and also for the obligations of the Acquirer and PACs as laid down in the Takeover Regulations.

This Announcement is being issued on behalf of the Acquirer i.e. First Carlyle Ventures Mauritius, c/o Multiconsult Limited, 10, Frere Felix De Valois Street, Port Louis, Mauritius, and PACs viz, Carlyle Asia Growth Partners III, L.P., 2, Walker House, PO Box 908 GT, Mary Street George Town, Grand Cayman, Cayman Islands and CAGP III Co-Investment, L.P., 2, Walker House, PO Box 908 GT, Mary Street George Town, Grand Cayman, Cayman Islands.

Issued by: Manager to the Offer

YES BANK Limited



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Dr. Annie Besant Road, Worli, Mumbai 400018

Tel. No: 91 22 6669 9000; Fax No: 91 22 2497 4158

E-mail: allsec@yesbank.in

SEBI Registration No: MB / INM 0000 10874

Contact: Dhanraj Uchil / Steven Sule

Place: Mumbai

Date: February 13, 2007